

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 674 of 2020

In the matter of:

Gopalpur Ports Ltd.

....Appellant

Vs.

Sri Avantika Contractors (I) Ltd.

....Respondent

Present:

Appellant: Mr. Arun Kathpalia, Senior Advocate with Mr. Rajnish Sinha, Mr. Nikhil Jain, Advocates.

Respondent: Mr. Abhijeet Sinha, Mr. Kumar Anurag Singh, Mr. Puneeth Ganapathy, Mr. Zain A. Khan, Advocates.

ORDER

(Through Virtual Mode)

22.01.2021: Mr. Arun Kathpalia, Senior Advocate representing the Appellant seeks and is permitted to file hard copy of the rejoinder within three days.

Post the appeal 'for admission (after notice)' on 12th February, 2021 at 2.00 P.M.

Meanwhile, interim direction to continue.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Kanthi Narahari]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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